

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10318 of 2007

STATE OF ORISSA

Petitioner(s)

VERSUS

ORISSA PVT.MEDICAL & DENTAL COLLEGES ASSOCIATION Respondent(s)

With SLP(C) No. 10319 of 2007 &
SLP(C) Nos. 10329 and 10330 of 2007

Date: 31/05/2007 This Petition was called on for mentioning today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE D.K. JAIN
(VACATION BENCH)

For Petitioner(s)

Mr. Janaranjan Das, Adv.
Mr. Swetaketu Mishra, Adv.
Mr. J.M. Mohanty, Adv.

For Respondent(s)

UPON being mentioned, the Court made the following
ORDER

List on 1st June, 2007 before the Bench comprising of Hon'ble
Mr. Justice R.V. Raveendran and Hon'ble Mr. Justice Lokeshwar Singh
Panta.

(Sukhbir Paul Kaur)
Court Master

(Vijay Aggarwal)
Court Master